

consideration was given to the special problems and relative economic backwardness of Orissa. It cannot therefore be said that Orissa did not receive a just treatment in the Fourth Five Year Plan.

**Demonstration Plant for Sterilising
Medical Products being set up
at Trombay**

*323. SHRI PURUSHOTTAM KAKODKAR : Will the Minister of ATOMIC ENERGY be pleased to refer to the reply given to Unstarred Question No. 559 on 2nd August, 1972, regarding Plant for Sterilising Medical Products through Irradiation and state whether this Plant was set up with assistance of United Nations Development Programme ?

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF HOME AFFAIRS, MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF SPACE (SHRIMATI INDIRA GANDHI) : Yes, Sir. A demonstration plant for irradiation sterilisation of medical products is being set up at Trombay with the assistance of the United Nations Development Programme.

Entry of Foreigners in Assam

*325. SHRI NIHAR LASKAR : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the Ministry has issued any order saying that the arrival or presence of any foreigner in Assam has to be reported to the police;

(b) if so, the main points of the order issued; and

(c) the number of persons so far registered in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI K. C. PANT) : (a) Yes, Sir; the Order

applies not only to the State of Assam but to the entire country.

(b) The Order requires every householder or other person to report to the nearest police station about the arrival and presence in his house-hold or in any premises kept by him or under his control, of any foreigner, if he knows or has reason to believe that he is a foreigner.

(c) The information is being collected from the Government of Assam and will be laid on the Table of the House.

**Commission for suggesting location
for Industrial Units**

*326. KUMARI KAMLA KUMARI : Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state :

(a) Whether Government issue licences to Tatas, Birlas and Sahu-Jain for starting new industrial units and the location of Industrial Unit is decided by the licences;

(b) whether Government propose to establish a Commission for suggesting the location of new industrial units in such cases; and

(c) if not, the reasons therefor :

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY (SHRI C. SUBRAMANIAM) : (a) to (c). The Government's policy in regard to location of industrial units licensed under the Industries (Development & Regulation) Act, is common to all licences. Applicants for industrial licences are required to give, in their applications, the proposed location of their industrial undertakings. Unless Government consider that a change in location is necessary, the location of the industrial undertakings is allowed as applied for, while issuing the letters of intent or licences. After a licence is issued indicating a specific location, changes can be made only if